

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 9th Day of **May**, 2018)

Hon'ble Dr. Murtaza Ali, Member (Judicial)
Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

Contempt Application No.330/00048/2017
(Arising out of Original Application No.1424/2015)

Souraj aged about 56 years, son of Late Raghuveer, Postal Assistant, H.O. Saharanpur R/o- Indira Vihar Colony (Ambheta Shekha Road), Deoband, Saharanpur.

..... **Applicant**

By Advocate: Shri R.K. Dixit proxy to Shri S.K. Kushwaha

Versus

1. Shri R.K.B. Singh, Post Master General, Bareilly Region, Bareilly.
2. Shri Shanker Prasad, Director Postal Services in the office of PMG, Bareilly Region, Bareilly.
3. Smt. Manjit J. singh, Superintendent of Post Offices, Saharanpur.

..... **Respondents**

By Advocate: Dr. Rajeshwar Tripathi

O R D E R

Delivered by Hon'ble Dr. Murtaza Ali, Member (J)

Shri R.K. Dixit proxy to Shri S.K. Kushwaha, Advocate is present for the applicant. Dr. Rajeshwar Tripathi, Advocate is present for the respondents.

2. Counsel for the respondents stated that compliance of the order dated 08.12.2016 passed in O.A. No.1424 of 2015 cannot be made as the applicant has already expired on 23.3.2018.

3. Counsel for the applicant stated that the contempt proceedings may be dropped in view of the fact that applicant has already expired. Accordingly, contempt proceedings are dropped and notices issued to the respondents are discharged.

(Gokul Chandra Pati)
Member (A)

(Dr. Murtaza Ali)
Member (J)

Sushil